

(A)

SA-XXXXXX

DA-660/90

16.7.1990.

Present: Shri B.S. Mainee, counsel for the applicant.  
Shri D.N. Moolri, counsel for the respondents.

This matter comes up before us for hearing on admission.

When the respondents were put on notice they have filed a written reply wherein certain preliminary objections have been raised of which the fresh is that the application is not maintainable before this Bench.

After some arguments, Advocate Shri B.S. Mainee, appearing on behalf of the applicant prays for withdrawal of the application.

Application is rejected as withdrawn.

*Dulayh*  
(I.K. Rasgotra)  
Member (A)

*G.Sreedharan Nair*  
(6.7.1990)  
Vice-Chairman